

ASSISTANCE TO SOCIAL WELFARE ORGANISATIONS

*913. **Shri Dabhi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that in the Five Year Plan there is a provision of Rs. 4 crores for assistance from the Central Government to voluntary social welfare organisations;

(b) if so, whether any programme has been chalked out for the purpose;

(c) the names of the organisations in the various States to which the assistance is proposed to be given;

(d) the amount of assistance proposed to be given to each of these organisations; and

(e) the manner in which each of these organisations is going to spend the amount proposed to be given to it by way of assistance?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) and (c). The matter is under consideration.

(d) The Board's assistance will not normally exceed Rs. 15,000 a year.

(e) This will depend on the nature of the activities of any particular organisation.

Shri Dabhi: Will there be any supervision on these organisations as regards the proper utilisation of the money given to them: if so, to what extent?

Shri K. D. Malaviya: The Board proposes to have an Inspectorate to tackle the work of inspection.

Shri Dabhi: On whose recommendations will these organisations be given assistance?

Shri K. D. Malaviya: The proposal is to appoint panels for different types of help. These panels have not yet been appointed, but the question is under active consideration. But, in the meantime a standing committee has been appointed which will consider applications which are already before the Board. The members of the Standing Committee are: **Shrimati Durgabai Deshmukh, Shrimati Indira Gandhi, Shri Saiyidain, and Mr. Kolet.**

Shrimati Jayashri: May I know whether the States will be appointing special committees for assigning these grants to various social welfare organisations?

Shri K. D. Malaviya: There is no proposal just now before Government or any information which goes to show that the States propose to have such committees.

Shri T. S. A. Chettiar: May I know whether Government have laid down the principles which will guide the giving of these grants to various institutions?

Shri K. D. Malaviya: Yes, Sir, the Board has laid down certain principles, the most important one being that a society or organisation which makes a request for grants should be engaged in social work and should deserve such financial assistance.

Shri B. K. Das: May I know whether any survey has been conducted regarding the extent of work and the nature of work done by the various organisations, as has been suggested by the Planning Commission?

Shri K. D. Malaviya: That will be the work of the social welfare board assisted by its staff.

श्री एस० सी० सामन्त : क्या मैं जान सकता हूँ कि इस साल ५३-५४ के लिए कितना रुपया इसके बारे में मुकर्रर किया है और कितना अब तक खर्च हुआ है ?

मैसטר ऑफ़ इंजिनियरिंग इण्डियन नेचुरल

रिसोर्स इण्डियन साइंटिफिक रिसर्च (मोलाना

आज़द) : نہیں - اسی اس کا کوئی

فیصلہ نہیں ہوا ہے - پلاننگ کمیشن

نے پوری مدت کے لئے چار کروڑ روپیہ

ملنظور کئے ہیں - اب پہلے برس

میں کتنا روپیہ خرچ ہو گا - ہووے

اس کا فیصلہ حالات دیکھ کر کریگا -

[The Minister of Education and Natural Resources and Scientific Research

(Maulana Azad): It has not been decided as yet. The Planning Commission has earmarked a sum of rupees four crores for the whole period. How much would be spent during the first year, would be decided by the Board after taking all the relevant factors into consideration.]

Shri N. M. Lingam: In view of the fact that most of the social welfare organisations in the country are in the cities, what steps do Government propose to take to extend the benefits of the scheme to the rural areas?

Shri K. D. Malaviya: Government are quite alive to the necessity of extending the help given by the Social Welfare Board to rural programmes.

Shri Kelappan: May I know how many rural schools for rural workers have been set up?

Shri K. D. Malaviya: I am not in a position to say just now.

Shri M. D. Ramasami: May I know what is the nature of the social service rendered by these organisations, and what is the basis on which money is granted to them?

Shri K. D. Malaviya: Sir, all these will be considered by the Social Welfare Board at the time of considering applications.

Shrimati Renu Chakravartty: May I know how many social organisations have applied for help?

مولانا آزاد : اس کی تعداد بھی
میں بتلائی جاسکتی -

[Maulana Azad: The number cannot be given off-hand.]

Kumari Annie Mascarene: May I know what amount is utilised by the Bharat Sewak Samaj in this respect?

Shri K. D. Malaviya: So far, none from the funds of the Social Welfare Board.

Shri Muniswamy: May I know whether it is the Centre or the States that choose these social welfare organisations?

Shri K. D. Malaviya: It is the Central Board, to which I have referred, which will consider the applications.

CIVIL LIST

*914. **Shri Dabhi:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that Government propose to prepare an up-to-date Civil List?

(b) If so, what is the approximate time within which it will be published?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). It is proposed to publish the List half yearly. The first edition of the List corrected up to 1st October 1950 was published in January, 1952. The next issue which will be corrected up to 31st March 1952, is expected to be out within the next few days. Arrangements have also been made with the Printers that the future issues should be published regularly in January and June each year.

Shri Dabhi: May I know whether Members of Parliament will be supplied with copies of this?

Shri Datar: I presume that they will be.

Mr. Deputy-Speaker: They will be kept in the Library.

Shri M. D. Ramasami: May I know whether the List will include the State Services also?

Shri Datar: Only all-India services and members of all-India services working in States.

COMMITTEE ON LOW COST HOUSING

*915. **Shri K. P. Sinha:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state the date on which the Committee on Low Cost Housing submitted its report to the Government of India?

(b) What are its main recommendations?

(c) Have Government considered its report?

(d) If so, what steps have been taken in this regard?